



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 186/2020 in  
OA No. 3742/2018**

Today this the 29<sup>th</sup> day of October, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Rakesh Chhabra,  
Dob: 27.08.1959, Aged 61 years,  
S/o Shri M. N. Chhabra,  
R/o D-47, Ashok vihar, Phase – 1, Delhi – 110052.  
Working as Deputy Director during the relevant time,  
(Since retired on Superannuation) re-designated as Statistical  
Officer (Adhoc), from New Delhi Municipal Council, Palika  
Kendra, Sansad Marg, New Delhi – 110001.

...Petitioner

(Mr. Surinder Kumar Bhasin, Advocate)

Versus

1. Sh. Dharmendra,  
Chairman, NDMC,  
3<sup>rd</sup> Floor, Palika Kendra,  
Sansad Marg,  
New Delhi – 110001.
2. Sh. Amit Singla,  
Secretary,  
New Delhi Municipal Council,  
3<sup>rd</sup> Floor, Palika Kendra, Sansad Marg,  
New Delhi – 110001.

..Respondents

(Ms. Sriparna Chatterjee, Advocate)

**Order (Oral)**

**Justice L. Narasimha Reddy, Chairman**

The applicant filed OA No. 3742/2018 claiming certain reliefs. The OA was disposed of on 04.07.2019, directing that it



shall be open to the applicant to make a representation and that the respondents, in turn, shall pass an order within two months.

2. This CP is filed alleging that though the applicant submitted a representation, the respondents did not pass any order.

3. Today, it is reported that an order was passed on 27.10.2020 on the representation of the applicant. With this, the order in the OA stands complied with.

4. We, therefore, close the contempt petition. If the applicant is still having any grievance, vis-a-vis the order dated 27.10.2020, it would be open to him to pursue the remedies, in accordance with law.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/jyoti/vb/ankit/sd